

F. No. 01(01)/Tour/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 31.01.2024

TOUR ORDER No. 10 OF 2024

Hon'ble President is pleased to partially modify Tour Order No. 59 of 2023 (revised) dated 11.01.2024 in respect of Dr. D. M. Misra, Hon'ble Member (Judicial) to the extent as follows:

Sl. No.	Member	From/To	Period	Reason
1.	Dr. D. M. Misra, Hon'ble Member (Judicial)	Chennai to Cochin	From 02.02.2024 to 04.02.2024	Visit to Cochin Port

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Dr. D. M. Misra, Hon'ble Member (Judicial), CESTAT, Bangalore.
3. Chief Commissioner of Central Goods & Services Tax, GST Bhavan, P. B. No. 13, Press Club Road, Thiruvananthapuram-695001. (With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Member)
4. Chief Commissioner (Authorised Representative), CESTAT, West Block 2, RK Puram, New Delhi-110066. (With request to coordinate the visit of Hon'ble Members).
5. Commissioner of Customs, Cochin, Custom House, Willingdon Island, Cochin - 682009. (With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Member)
6. Deputy/Assistant Registrar, CESTAT, Chennai/Bangalore.
7. Administration/Caretaking/Accounts Section, CESTAT, New Delhi.
8. Website/Office copy.